

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.212 – IA/1052(AHM)2022  
ITEM No.213 – IA/156(AHM)2023  
ITEM No.214 – IA/983(AHM)2022  
ITEM No.215 – IA/1131(AHM)2022  
ITEM No.216 – IA/155(AHM)2024  
ITEM No.217 – IA/410(AHM)2024  
ITEM No.218 – IA/525(AHM)2024  
ITEM No.219 - IA/599(AHM)2024  
in  
**CP(IB) 322 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Galaxy Cotton & Textiles Pvt Ltd

.....Respondent

**Order delivered on: 03/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Hirva Dave, Adv. for Mr. Jaimin Dave, Adv. in  
IA/1052(AHM)2022, IA/156(AHM)2023 & IA/1131/22  
Mr. Tirth N. Bhatt, Adv. in IA/983/2022 & IA/984/2022

For Auction Purchaser

Mr. Monaal Davawala, Adv. in IA 410 of 2024

For the Liquidator

: Mr. Partho Sarkar, Adv.

For the Respondent

: Ms. Twinkle Khan, Adv. in IA 410 of 2024

**ORDER**

**IA/1052(AHM)2022 & IA/156(AHM)2023, IA/1131(AHM)2022 & IA/155(AHM)2024**

Ld. Counsel for the applicant is directed to issue notice to concerned respondents including financial creditors by making them parties by amending the application. Senior Officers from State Bank of India and Bank of Baroda is directed to remain present on next date of hearing after receiving the notice.

List for further consideration on 18.06.2024.

**IA/983(AHM)2022**

A leave note is received from the side of Ld. Counsel for the applicant in IA 983 of 2022.

List for further consideration on 18.06.2024.

**IA/410(AHM)2024**

Heard Ld. Counsel Mr. Davawala for the auction purchaser and Ld. Counsel for Liquidator. Ld. Counsel for the Liquidator is directed to file affidavit defining clearly the assets he had placed on sale and the Ld. counsel for applicant is directed to file the list of properties he had bid in the sale auction. The matter will be heard after the financial creditors file their reply in the other IAs.

List for further consideration on 18.06.2024.

**IA/525(AHM)2024 & IA/599(AHM)2024**

List for further consideration on 18.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY  
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE  
MEMBER (JUDICIAL)**